

ITEM NO.4

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 553/2015

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

IA NO.176626/2018 APPLICATION FOR SERVICE THROUGH EMBASSY

Date : 11-02-2019 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBERS]

For Petitioner(s) Mr. Ajay Vikram Singh, AOR
Mr. Vikas Bansal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As it is reported that counsel for the petitioner has furnished the fresh address, the Registry is directed to issue fresh notice at the new address.

(ASHA SUNDRIYAL)
COURT MASTER

(KAILASH CHANDER)
ASSISTANT REGISTRAR